

(b) the expenditure incurred thereon?

**THE MINISTER OF SURFACE TRANSPORT (SHRI K.P. UNNIKRISHNAN):** (a) and (b). No new construction of National Highways was undertaken during 1989-90. However, improvements by way of strengthening the carriageway in 85 kms. provision of paved shoulders in 32.88 km. and raising of road level in 1.5 km., were completed during the year. The entire length of 973 kms. of the National Highways was maintained and repaired to the required standards, keeping in view the traffic intensity as well as the availability of funds. During the year, expenditure of Rs. 26.16 crores and Rs. 4.5 crores respectively has been reported by Punjab P.W.D. for development and maintenance of the National Highways.

**Pesticides Insecticides in the Schedule to the Insecticides Act 1968**

6640. **SHRI RAMDAS SINGH:** Will the Minister of AGRICULTURE be pleased to state:

(a) the names of the insecticides, fungicides, herbicides which were in the schedule to the Insecticides Act, 1968 since its enactment and have been granted registration certificate by the Registration Committee of the Central Insecticides Board during the last three years; and

(b) the names of the insecticides, fungicides and herbicides which are pending before the Registration Committee of the Central Insecticides Board for inclusion in the schedule and also which are pending for grant of registration certificate before the Registration Committee under sections 9 (3) and 9 (3B) of the Insecticides Act along with the names of the parties, product-wise?

**THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF**

**AGRICULTURE (SHRI NITISH KUMAR):**

(a) Names of the insecticides including fungicides and herbicides which are in the schedule to the Insecticides Act, 1968 (upto date) are given at Annexure-I [Placed in Library. See LT No. 1002/90]. Name of the insecticides, fungicides, herbicides which were in the schedule to the Act since its enactment and have been granted registration certificate by the Registration Committee during the last three years are given at Annexure-II [Placed in Library. See LT No. 1002/90].

(b) No application pertaining to insecticides including fungicides and herbicides is pending before Central Insecticides Board for their inclusion in the Schedule to the Insecticides Act, 1968.

List of insecticides including fungicides and herbicides in respect of which applications for registration under section 9 (3) and 9 (3B) pending before the Registration Committee is placed at Annexure-III [Placed in Library. See LT No. 1002/90] A and III [Placed in Library. See LT No. 1002/90] B respectively. Names of the applicants product wise are also mentioned therein.

**Telephone Connections in Ghaziabad Telephone Exchange**

6641. **SHRI RAMASHRAY PRASAD SINGH:** Will the Minister of COMMUNICATIONS be pleased to state:

(a) the backlog in telephone connections provided in Ghaziabad under each category as on 31 March, 1990; and

(b) the tentative programme for coverage by the end of current year in each category?

**THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA):** (a) The number of